

**Electronic units by Non-Resident
Indians**

3525. SHRI V. TULSI RAM : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that non-resident Indians have offered to set up electronic units in the country;

(b) if so, the details of non-resident Indians/companies who are willing to set up such units locations thereof and the estimated expenditure to be incurred on setting up such units;

(c) whether such a unit will be set up in Andhra Pradesh, if so, details thereof and if not, reasons therefor; and

(d) the steps being contemplated by Government to set up such units in Andhra Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Several parties have been granted Letters of Intent/approvals for setting up of electronic units in areas such as telephone instruments, computers, paging equipment, payphones, telephones answering machines, mini-computer, microprocessor-based systems and related products, video tapes, computer software etc. Some of these are approved as 100 per cent export oriented units. These units have been approved in different locations within the country. The investments differ from case to case.

(c) Yes, Sir. Some units have already been approved in Andhra Pradesh.

(d) Non-resident Indians are given freedom to select location of their choice within the permissible areas. It is upto the State Governments concerned to attract such investments from non-resident Indians by extending special incentives.

**Measures to Curb Corruption
at top level**

3526. SHRI N. TOMBI SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Intelligence organisations under the Central Government have been geared up to cover the sphere of corruption at high levels; and

(b) if so, the number of cases taken up and disposed of on the basis of reports from the Intelligence organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) The central Bureau of Investigation being the main organisation concerned with corruption in administration has been geared up for discharging this task effectively.

(b) During the period from 1.1.1985 to 30.6.1985, the Central Bureau of Investigation has taken up 554 cases. Out of these, 334 relate to Gazetted Officers. Out of 554, 471 cases were registered on the basis of information collected by its own staff. During the period 559 cases were disposed off including the cases registered earlier.

Shifting of Rajkot Airport

3527. SHRI DIGVIJAY SINH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether certain encroachments have taken place in the funnel of the runway of Rajkot airport;

(b) steps taken to remove these; and

(c) in case there are difficulties as to evacuate, whether it will be considered to shift the airport to a site to the north of the city of Rajkot ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir.

(b) and (c). Do not arise

Pollution by industries in Goa

3528. SHRI DIGVIJAY SINH : Will the PRIME MINISTER be pleased to state :

(a) the industries which are in the Union Territory of Goa creating hazards of pollution; and

(b) how many have been prosecuted and the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). Prosecution were launched against four industries which were causing pollution problems. Prosecutions against three industries have since been withdrawn on compliance of pollution control measures.

Plantation of trees in Delhi

3529. SHRI CHINTA MOHAN : Will the PRIME MINISTER be pleased to state :

(a) whether 28 lakh trees are to be planted this year in Delhi alone and if so, details of such plantation for last three years and survival rate :

(b) how many trees have been planted by various State Governments under Centrally aided programmes during the last three years indicating survival rate;

(c) whether performance is considered satisfactory; and

(d) whether perspective national plan for optimum tree plantation has been drawn up ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SRI VIR SEN) : (a) The planting target for Delhi for 1985-86 is 28 lakh seedlings of various species. The details of last three years' plantations and survival rates for 1983-84 and 1984-85 are being collected and will be placed on the Table of the House.

(b) Separate information in terms of number of trees planted through Centrally aided programmes is not maintained. However, 713.27 crore trees have in all been planted during the last three years in the country. The details of survival are given in the attached statement.

(c) Yes, Sir.

(d) During the Seventh Five Year Plan it is proposed to strengthen the afforestation efforts.

Statement

Sl. No.	State/U.T.	82-83	83-84	84-85
1.	2.	3.	4.	5.
I. State :				
1.	Andhra Pradesh	65	80-90	65-99
2.	Assam	65	50-95	60-90
3.	Bihar	86	55-94	83-90
4.	Gujarat	80	50-100	60-100
5.	Haryana	75	85-95	85-90
6.	Himachal Pradesh	60-90	90-95	80-100
7.	Jammu and Kashmir	65	50-100	50-80
8.	Karnataka	75	85-90	
9.	Kerala	75	70-90	70-100
10.	Madhya Pradesh	81	65-96	70-90
11.	Maharashtra	75	90-100	20-95
12.	Manipur	71	70-80	65-95
13.	Meghalaya	94	80-95	60-95